

DIVISION BENCH

O-142

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/1898(KB)2019

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th April, 2021, 10:30 A.M

Name of the Company	TECH SMART Vs. S.V DIDIT SOLUTIONS PVT. LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances:

For the Operational Creditor

Mr. Ranjan Kr. Kali, Advocate

Mr. Diganta Das, Advocate

ORDER

Ld. Counsel for the Operational Creditor present.

List the matter on 07.06.2021.

Harish Chander Suri
Member (Technical)

Rajasekhar V.K.
Member (Judicial)